

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
STARRED QUESTION NO. \*517  
TO BE ANSWERED ON 30.03.2026**

**Status of Khelo India Proposals**

**\*517.DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether it is a fact that around 12 proposals submitted by the State Government of Tamil Nadu under the Khelo India Scheme (KIS) since 2022–23 are still pending for approval;**

**(b) the details of funds sanctioned and released for sports infrastructure projects in Tamil Nadu during 2025–26, scheme-wise;**

**(c) whether the Government has assessed the delays in approval of projects despite completion of preliminary works by the State Government; and**

**(d) if so, the timeline by which the pending proposals received from Tamil Nadu under the Khelo India Scheme are likely to be approved by the Government?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
[ DR. MANSUKH MANDAVIYA ]**

**(a) to (d) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. \*517 TO BE ANSWERED ON 30.03.2026 REGARDING “STATUS OF KHELO INDIA PROPOSALS” ASKED BY DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN, HON’BLE MEMBER OF LOK SABHA**

**(a) to (d) ‘Sports’ being a State subject, the responsibility of development of sports, including development of sports infrastructure and facilities, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Khelo India Scheme is a demand driven scheme. The receipt of project proposals from the State/UT Governments and other eligible entities is a continual process. The Khelo India Scheme caters to the needs of the entire country within its allocated budget for activities/programmes. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility, and availability of funds under the Scheme.**

**Funds are allocated Scheme-wise and not item and State-wise under the Khelo India Scheme. The details of funds sanctioned and expenditure incurred under Khelo India Scheme, during 2025-26, across the country, including in the State of Tamil Nadu, are as under:**

**(amount in ₹ crore)**

<b>Financial Year</b>	<b>Funds allocated</b>	<b>Expenditure incurred</b>
<b>2025-26</b>	<b>700.00</b>	<b>695.48</b> <b>(as on 28.02.2026)</b>

**The details of various sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA) along with Khelo India Athletes (KIA), across the country, including in the State of Tamil Nadu, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.**

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